- (b) if so, how many and from which States these technicians have been selected; and
- (c) the basis on which the selection has been made?

The Minister of Industry (Shri Manubhai Shah): (a) Not yet, Sir.

(b) and (c). Do not arise.

Small Scale Handloom Industries in Andhra Pradesh

2365. Shri Madhusudan Rao: Will the Minister of Commerce and Industry be pleased to state:

- (a) the number of small scale handloom industries started in Andhra Pradesh during 1959-60 with names of places:
- (b) the total amount sanctioned by way of loans and grants for the development of these industries with break-up for each; and
- (c) the production of each industry and total income for the same period?

The Minister of Commerce (Shri Kanungo): (a) to (c). The information is being collected and will be laid on the Table of the House.

Central Labour Institute

2366. Shri Madhusudan Rao: Will the Minister of Labour and Employment be pleased to state:

- (a) what will be the scope and functions of the proposed Central Labour Institute at Bombay;
- (b) what is the estimated cost of building equipment etc. (with breakup) in the initial stage;
- (c) the annual recurring expenditure involved in the Institute's running; and
- (d) the nature of research work, if any, to be undertaken?

The Deputy Minister of Labour (Shri Abid Ali): (a) The Institute will deal mainly with the scientific study of industrial development as relating to the human factor. It will be a Centre for specialised training in labour and allied problems and pro-

vide a common platform for all groups concerned with the well-being of labour and industry.

(b) Building—Rs. 25 lakhs.

Equipment-Rs. 10 lakhs.

- (Most of the equipment has been obtained under foreign aid programme).
- (c) Rs. 7.5 lakhs.
- (d) Socio-economic work in labour and allied matters with particular emphasis on safety, health and welfare in industry, and physiological and psychological problems in industry including industrial health problems.

Allotment of Shops to Eligible Stall-holders

2367. Shri Kunhan: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 930 on the 9th March, 1960 and state:

- (a) the number of shops being constructed in each of the Government Servants Colonies at Moti Bagh-1, Lakshmibai Nagar, and Netaji Nagar, New Delhi;
- (b) the total number of eligible stall-holders of New Delhi temporary markets awaiting allotment of shops in the above colonies; and
- (c) the names of New Delhi temporary markets and the number of eligible stall-holders in each market?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) to (c). The following shops and stalls are under construction in these Government colonies:

Shops No. Stalls No.

3. Netaji Nager 67 —

It has been decided to transfer the control of markets, on completion, in the newly developed Government colonies to the local bodies. The allotment of shops to eligible stall-holders will then be made by the